

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.687/2019

IN THE MATTER OF:-

Arun Shukla

Applicant(s)

Versus

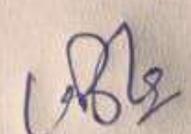
Govt. of NCT of Delhi

Respondent(s)

Date of Hearing 11.12.2019

**ACTION TAKEN REPORT ON BEHALF OF
EAST DELHI MUNICIPAL CORPORATION**

Area Public Health Inspector inspected the site at Plot No.D-37, Ganesh Nagar Pandav Nagar Complex, Delhi on 09.12.2019 and found that no water cooling plant was running at the said premises and no such type of machine/water cooling machine was found at site. The said premises was found fully residential. During inspection, photographs also taken by the undersigned. (Photographs enclosed).

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**Deputy Health officer,
Shahdara (South) Zone**

Deputy Health Officer
Shahdara (South) Zone
East Delhi Municipal Corporation



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SMT. HERA DEVI
D-38
GANESH NGR
PANDAV NGR COMPL.

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